

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 100 of 2012**

**Dated :25<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Pratham Kant with**  
**Mr. S.B. Moudgil, Mr. S.K. Agarwal,**  
**Mr. Pushpendra Singh (Reps.)**

**Counsel for the Respondent(s):Mr. Anurag Sharma for R.1**

**ORDER**

Mr. Anurag Sharma undertakes to file Vakalatnama on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.08.2012 after serving copy on the other side.

Representative of Respondent No.2 is present and is filing the reply in the Registry after serving copy on the other side.

Post the matter on **28.08.2012.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/mk**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**